

- (4) Issue at concessional rates of rail-cum-road, rail-cum-air, and standard circular tickets generally and of Air-conditioned class tickets to foreign tourists.
- (5) Running of 3 first class hotels by the Railway Administrations at Ranchi, Puri and Aurangabad, and
- (6) Provision of Retiring Rooms at important tourist centres on a programmed basis

**Water Supply Schemes in Kerala**

\*454. **Shri Kudiyan:** Will the Minister of Health be pleased to state

(a) whether the Kerala Government have asked during 1958-59 for financial aid from the Centre for fresh water supply schemes in the state,

(b) if so, the nature and detail of the aid asked for, and

(c) whether any aid has been given to the State so far?

**The Minister of Health (Shri Kar-markar):** (a) Yes

(b) Loan at 100 per cent for approved urban water supply and drainage schemes and grant-in-aid at 50 per cent for approved rural water supply and sanitation schemes

(c) Yes, the following amounts have been allocated to the Government of Kerala for 1958-59—

Urban schemes	Rs. 60.0 lakhs
Corporation schemes	Rs. 2.0 lakhs
Rural schemes	Rs. 9.0 lakhs

Out of the above allocation, 34th amount has already been paid to the State Government as ways and means advances up to 31st December, 1958. The final adjustment sanction will be issued before the end of the current financial year on the basis of actual expenditure incurred by them.

**Strike by Delhi Taxi Drivers**

\*455. **Shri S. M. Banerjee:** Will the Minister of Transport and Communications be pleased to state:

(a) whether taxi drivers of Delhi went on a strike in January, 1959;

(b) if so, the reasons for the same; and

(c) the steps taken on their demands?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes

(b) The strike was against the decision of the Authorities to allow only eight taxis to be parked at the stand opposite the Regal Cinema in New Delhi.

(c) The demand of the taxi drivers to allow them to park more than 8 taxis at the Regal Cinema Stand was considered unjustified and was, therefore, not conceded. However, two additional taxi stands in the vicinity of that stand have been provided. A proposal for the provision of a third stand in that area is also being examined in consultation with the State Transport Authority, New Delhi Municipal Committee and the Traffic Police.

**Hindustan Shipyards**

\*456. **Shri Morarka:** Will the Minister of Transport and Communications be pleased to state.

(a) whether it is a fact that the Eastern Shipping Corporation had cancelled their order for construction of a ship placed in June, 1956 with the Hindustan Shipyards;

(b) if so, what is the financial loss suffered by Hindustan Shipyards in this regard; and

(c) the reasons for the cancellation?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes;

(b) Nil.

(c) The cancellation arose as a result of the deficiency in stability

noticed on M.V. "Andamans". Since this vessel was a repeat of "Andamans" the order was cancelled.

**New Delhi Municipal Committee Arrears**

\*457. Shri Rajendra Singh: Will the Minister of Health be pleased to state—

(a) whether it is a fact that arrears of New Delhi Municipal Committee in respect of electricity and water supply have recently mounted up considerably,

(b) if so, the total amount of arrears accumulated, and

(c) the reasons for such outstanding arrears?

The Minister of Health (Shri Kar-markar): (a) and (b) Yes, Sir The New Delhi Municipal Committee have reported that arrears on account of electricity and water supply due on the 31st December, 1958 stood at Rs 33,20,000

(c) A statement is laid on the Table of the Lok Sabha [See Appendix I, annexure No 121]

**Conference on Industrial and Occupational Health**

\*458 Shri Tangamani. Will the Minister of Health be pleased to state the steps, if any, taken to implement the decision of South East Asian Regional Conference on Industrial and Occupational Health?

The Minister of Health (Shri Kar-markar): The recommendations of the WHO ILO Conference on Industrial and Occupational Health held in Calcutta in November-December, 1958 are awaited and will be considered on receipt

**Nagarjunasagar Project**

\*459. { Shri Nagi Reddy:  
Shri Ramam:

Will the Minister of Irrigation and Power be pleased to state

(a) the number of tunnels that are to be constructed for the right bank canal of the Nagarjunasagar Project,

(b) what would be the capacity of the tunnels;

(c) the estimated cost of the same;

(d) whether the Government of Andhra Pradesh have suggested bigger tunnels with a capacity to carry 21,000 cusecs of water, and

(e) if so, whether the Centre has accepted the same?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Three.

(b) One of 11,000 cusecs and two of 10,000 cusecs each

(c) Rs 146 crores approximately for all the three tunnels

(d) Though the joint project report submitted by the Andhra and Hyderabad Governments in 1954 provided for a head-discharge of 21,000 cusecs, the project as accepted by the Government of India in 1955 for inclusion in the Plan provided for a head discharge of 11,000 cusecs only. The Government of Andhra Pradesh have not since suggested any increase in the size of the canals,

(e) Does not arise

हिमाचल प्रदेश में भूमि का कटाव

\*४६० { भी पत्र देख :  
भी सं० च० सामग्री :

क्या साक्ष और कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि हिमाचल प्रदेश में और विशेषतः चम्बा जिले में भूमि का कटाव बहुत अधिक हो रहा है, और

(ख) यदि हा, तो इस सम्बन्ध में अब तक क्या कार्यवाही की गयी है अथवा करने का विचार है ?

साक्ष और कृषि मंत्री (भी सं० प्र० क्षेत्र) (क) हिमालय रीजन (Region) में होने के कारण इस क्षेत्र में अधिक कटाव होने है ।